

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 12353 of 2018-DB

[Arising out of Order-in-Original/Appeal No AHM-CUSTM-000-COM-003-18-19 dated 20.04.2018 passed by Principle Commissioner Customs, Excise and Service Tax-AHMEDABAD]

Mr. Harshad Vadodaria

Director Of M/s. Shobha Plastics Pvt Ltd.,
29-b, Roopkamal, S.v. Road, Kandivali (w),
MUMBAI, MAHARASHTRA-400067

.... Appellant

VERSUS

Commissioner of Customs, Ahmedabad

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.... Respondent

APPEARANCE :

Shri Rahul Gajera, Advocate for the Appellant
Shri Dinesh M. Prithiani, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 16.03.2022

DATE OF DECISION : **27.06.2022**

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Customs Appeal
No. 12352 of 2018.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**